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WRITTEN QUESTIONS HOARDING OF RAW MATERIALS

*392. SHRI THILLAI VILLALAN: Will the Minister of INDUSTRIAL DEVELOPMENT/श्रीद्योगिक विकास मंत्रा be pleased to state:

- (a) whether any special steps have been taken by Government for the release of hoarded raw materials in view of the crisis due to influx of Bangla Desh refugees; and
 - (b) if so, what are the details thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT/Addition family Hadi (SHRT MOINUL HAQUE CHOU-DHURY):
(a) and (b) Necessary powers under the Essential Commodities Act for release of hoarded raw materials have already been delegated to the State Governments and Union Territory administrations. Fur. ther action is being taken to make the provisions more stringent.

TLLVING CONDITIONS OF HARIJANS IN VILLAGE PALAWALA JATAUN, DISTRICT JAIPUR

*222. SHRI K. C. PANDA: SHRI SUNDAR MANI PATEL:

SHRI LOKANATH MISRA:
SHRI CHANDRAMOUL1
JAGARLAMUDI:
Will the Minister of HOME
AFF/176 Hall:ased to

- (a) whether the attention of Government has been invited to a report appearing in the 'Patriot', dated the llth September, 1971, stating that all Harijans from Palawala Jataun, a small village in Jairpur district in Rajasthan, have fled away from their homes in the wake of terror let loose by the caste Hindus;
- (b) whether the Government of India have received any report in this regard from the Rajasthan Government, and
- (c) if so, the details thereof and action taken against the persons responsible for such activities?
- i Transferred from the 24th NJov ember, 1971.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS/ 11.5 HOME (SHRI RAM "NIWAS MIRDHA): (a) and (b; Yes, Sir.

(c) According to Information received from the State Government, one Shri Ramroop of village Palawala Jataun, lodged a report with the police on 8-9-71 that on refusal of some harijans to stitch, free of charge, shoes of caste Hindus a mob of 50—60 of them surrounded the Harijans houses in the village. The mob trespassed into their houses, beat the women folk and snatched away their ornaments, utensils etc. The police registered a case and submitted charge sheet against 42 persons. The case is now pending trial in the court. A strong police party has been posted in the village to ensure that there is no recurrence of violence.

REORGANISATION OF PLANNING COM-MISSION

*393. SHRIMATI VIMAL PUNJAB DESHMUKH:

SHRI VITHAL GADGIL:

SHRI B. S. SAVNEKAR:

SHRI A. G. KULKARNI:

Will the Minister of PLANNING/

पोजना मंद्रो be pleased to refer to the reply to Starred Question No. 261 jitven in the Rajya Sabha on the 29th July. 1971 and state:

- (a) whether any action has since been taken on the recommendations of the Tandon Panel on reorganisations of the Planning Commission; and
- (b) if so, the details of the action taken in this connection?

THE MINISTER OF STATE IN TT ! ANNING/

TIGHT HARM TO THAT (SHRI MOHAN DHARIA): (a) and (b) The views expressed by Tandon Panel on reorganisation of Planning Commission are still under consideration.